

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 294/2016

(s) GHAZIABAD DEVELOPMENT AUTHORITY

Appellant

VERSUS

t(s) COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS.

Respondent

(with appln. (s) for directions)

WITH
C.A. No. 295/2016
(With (With appln.(s) for directions and appln.(s) for directions
and)

Date : 14/07/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Akarsh Garg, Adv.
Mr. Sunil Kumar Jain, Adv.

For Respondent(s) Mr. Mohit Kumar Gupta, Adv.
Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the appellant for filing the spare copies
of the petition whereafter NLPA shall be issued to the respondents with
utmost dispatch.

List again on 24.8.2016.

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.07.14

(M V RAMESH)

16:50:12 IST
Reason:

Registrar

MG